## **MESSAGES FROM THE LOK SABHA**

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR): Now, there are messages from the Lok Sabha.

- (I) Re: Committee on Public Accounts
- (II) Re: Committee on Public Undertakings
- (III) Re: Committee on Welfare of Scheduled Castes/Scheduled Tribes

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

**(I)** 

"I am directed to inform that Lok Sabha, at its sitting held on Tuesday, the 30th November, 1999, adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate, seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 2000, and do communicate to this House the names of the Members so nominated by Rajya Sabha."

I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the Members of Rajya Sabha so nominated, may be communicated to this House."

(II)

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 30th November, 1999, adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 2000, and do communicate to this House the names of the Members so nominated by Rajya Sabha."

I am to request that the concurrence of Rajya Sabha in the saidmotion, and also the names of the Members of the Rajya Sabha so nominated, may be communicated to this House."

(III)

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 30th November, 1999, adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2000, and do communicate to this House the names of the Members so nominated by Rajya Sabha."I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the Members of Rajya Sabha so nominated, may be communicated to this House."

## SHORT DURATION DISCUSSION

## Unprecedented supercyclone in Orissa - Contd.

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR): Now, hon. Members, I want the sense of the House. Should we have the reply tomorrow? It is subject to the convenience of the hon. Ministers. If they can come tomorrow...

श्री जार्ज फर्नाडीजः आज ही करा दीजिए।

SHRI NILOTPAL BASU: Sir, I understand that you are taking the sense of the House. Since it is past 5 o' clock, what we are given to understand is that since there is not much Government's business this week, we should have the reply tomorrow.

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR): I was thinking that when we were insisting on speaking at length, why not hear them now? We were insisting on speaking without any time constraint...... (Interruptions)...

SHRI NILOTPAL BASU: We want to make it very, very clear. Had there been any urgent Government business, there would have been absolutely no problem to accommodate this situation. But, since it is already past 5 p.m., we can have the reply tomorrow.

THE VICE-CHAIRMAN (SHRI ADHIK SHIRODKAR) : May we have the reply of the Minister?